

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA No. 399/KB/2017
CP No. 359/2014

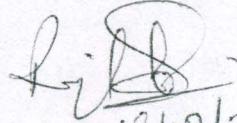
Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th September 2017, 10.30 A.M

Name of the Company	Altop Commodities Pvt Ltd		
Under Section	391(2), 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Rajesh Singh
Advocate

for the petitioner


19/09/2017

ORDER

Ld. Counsel for the petitioner is present.

Heard. Reserved for order.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)